

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 103  
**(IB)-1386(PB)/2019**

**IN THE MATTER OF:**

Corporation Bank

.... Applicant/petitioner

Vs.

M/s. JB Gold Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 12.06.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the petitioner -

For the respondent -

**ORDER**

No one is present in support of the petition. In the interest of justice, hearing is deferred to 16.07.2019.

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

  
**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

12.06.2019  
Aarti Makker